

>12.7 ½ hrs.

Title: Regarding passing of the bills by both the Houses of the Parliament during the Tenth session of the Thirteenth Lok Sabha and assented to by the President.

SECRETARY-GENERAL: I beg to lay on the Table seven Bills passed by the Houses of Parliament during the Tenth Session of Thirteenth Lok Sabha and assented to by the President since a report was last made to the House on 16th July, 2002 :-

1. The Delhi University (Amendment) Bill, 2002;
2. The Coast Guard (Amendment) Bill, 2002;
3. The National Co-operative Development Corporation (Amendment) Bill, 2002;
4. The Appropriation (No. 4) Bill, 2002;
5. The Appropriation (No. 5) Bill, 2002;
6. The Appropriation (Railways) No. 3, Bill, 2002; and
7. The Appropriation (Railways) No. 4, Bill, 2002.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following three Bills passed by the Houses of Parliament and assented to by the President :-

1. The General Insurance Business (Nationalisation) Amendment Bill, 2002.
2. The Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Bill, 2002.
3. The Insurance (Amendment) Bill, 2002.
